

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-1908
ANSWERED ON - 10/03/2021

ATTEMPT BENEFITS FOR EWS CATEGORY

1908. SHRI BIKASH RANJAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether there is any proposal under consideration from Government for giving age relaxation for the Economically Weaker Sections (EWS) of the general category in Government jobs and education;
- (b) whether there is any proposal under consideration from Government for giving attempt benefits for EWS category;
- (c) if so, by when that will be implemented; and
- (d) if not, the reasons for not giving such relaxations?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

(a) & (b) No Sir.

(c) to (e) The rules framed by the Government regarding reservation to EWS do not provide for Age Relaxation or Relaxation in number of attempts to the candidates at present and no such proposal is under consideration.
